

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-718(ND)2019

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
12.06.2019.**

**NAME OF THE COMPANY: GP Petroleum Ltd. V/s. M/s. VCRM
Petrochemicals Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: U/s 9 of IBC Code,2016

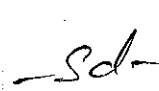
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Counsel for the Petitioner.

ORDER

Affidavit of service is still not before us despite repeated opportunity granted.
Last opportunity is granted.

To come up for further consideration on 2nd July, 2019.


**(Dr. V.K. Subburaj)
Member (T)**


**(Ina Malhotra)
Member (J)**